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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ W.P.(C) 6548/2021 & CM APPL. 20562/2021  
DELHI INTERNATIONAL AIRPORT LTD. .... Petitioner  
Through: Mr. Abhinav Agnihotri, Mr. Dipan  
Sethi and Mr. Prabhan, Advocates.

versus

DELHI JAL BOARD .... Respondent  
Through: Mr. Rajiv R. Mishra, Advocate.

**CORAM:**  
**HON'BLE MR. JUSTICE PRATEEK JALAN**

% **ORDER**  
**13.09.2023**

At joint request of learned counsel for the parties, list on  
18.01.2024.

**SEPTEMBER 13, 2023**  
SS/

**PRATEEK JALAN, J**